

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. I.A. 2303/2022
IN
C.P.(IB)-3691(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2024**

NAME OF THE PARTIES: Segan Consultancy Services Pvt Ltd

V/s.

Poets Lovers And Lunatics Motion Pictures Pvt Ltd.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. CS, Devrajan Raman for the RP is present through VC. He submits that the connected applications are listed on 15.03.2024 which are challenging the Resolution Plan and the outcome of which has bearing on the Resolution Plan. Hence, list on **01.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)